

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3772
ANSWERED ON:25.08.2011
EXPLORATION WORK UNDERTAKEN BY ONGC
Ruala Shri C. L.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the exploration work undertaken by the Oil and Natural Gas Corporation (ONGC) and other public and private sector companies in the country particularly in Mizoram during the last three years;
- (b) the details of survey completed by above companies in this regard;
- (c) the total assessment in regard to oil and gas potential from these areas; and
- (d) the quantum of share of profit for the concerned State ensured by the Government in this regard?

Answer

Minister of State in the Ministry of PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

(a) & (b) The Public Sector and Private Oil Companies are carrying out exploration work in Eastern & Western Offshore, Andaman Offshore, Assam, Arunachal Pradesh, Nagaland, Mizoram, Manipur, Tripura, West Bengal, Bihar, Uttar Pradesh, Rajasthan, Himachal Pradesh, Gujarat, Maharashtra, Madhya Pradesh, Andhra Pradesh, Tamil Nadu and Chhattisgarh. A total of 540 wells have been drilled during last three years in the country. Further, 324492 GLK of 2D and 172865 sq. km. of 3D survey has been carried out during last three years.

As far as Mizoram is concerned, under the Production Sharing Contract (PSC) regime, total three blocks have been awarded in this State under various rounds of New Exploration Licensing Policy.

(c) The proved and probable reserves of oil and gas in the country is 728.3 Million Metric Ton (MMT) of oil and 1228.8 Billion Cubic Meter (BCM) of gas.

(d) Under the PSC regime, the concerned State Governments receive royalty on oil and gas production from onland blocks, as per PSC provisions and royalty rates notified by Government of India from time to time and also other applicable statutory fees, levies and taxes.